

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 575/2018

ROBY VARGHESE

Appellant(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

WITH

Cr1.A. No. 576/2018 (II-B)

Date : 31-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Suvidutt M.s., AOR

Mr. Anzu. K. Varkey, AOR

For Respondent(s)

Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following
O R D E R

In Cr1. A. No. 575 of 2018, Issue reminder to the concerned High Court for the certificate of service of NLPA in respect of respondent no. 2.

As per office report, impression of many pages of original records of the High court and the trial court are not good enough. Hence, the concerned Court may be asked to resend the relevant pages which are not proper.

List again on 10.01.2019.

RAJESH KUMAR GOEL
Registrar